the police, but before the first-Class Magistrate. (Interruptions)

SHRI SOMNATH CHATTERJEE: Not under any trial (Interruptions)

SHRIK.V. THANGKABALU: Before the First-class Magistrate. (Interruptions)

SHRI SOMNATH CHATTERJEE: A detailed verbatim report is being published in the newspapers. Obviously, it is being done by the Government in that State. They are encouraging leaking out this information, leaking out this statement, which ordinarily would not be available to anybody. (Interruptions) It appears that a case is being made out somehow to arrest Mr. Karunanidhi, which will be a very dangerous precedent in this country, which will be worst type of political vendetta; nothing else.

If anybody is guilty, he should be punished. We are not going to support that person; he ehould be punished, but it should be properly done, not in this manner that is being done. Let there be a proper inquiry. A demand has been made. We support that. And it should be a comprehensive inquiry. not in support of a case they want to make out. The way it is being raised by AIADMK and some Congress support is coming, it is clear, it is being done with a political motive and therefore it should not be permitted to be raised on the floor of this House.

MR. SPEAKER: Dr. Debi Prosad Pal.

DR. DEBI PROSAD PAL: I have given a notice... (Interruptions) *

MR. SPEAKER: That is not going on record.

DR. DEBI PROSAD PAL: On the 29th November when the industrial strike was

called, I want to know how the West Bengal Government's Home Secretary had issued a directive that all the factories will be closed on that day and all the Left -affiliated factories would be closed on that day to make bandh a success. How this kind of directive could be given? Here is the paper. The West Bengal Government being Government in power, how can they incite all this lawlessness? I can understand that a political party can indulge in all these activities. But the West Bengal Government being seated in power, they have issued a directive through the Home Secretary and here is the directive and I am placing it here, that all the factories will be closed on that day. This, is the position. I am placing it on the Table and the Home Ministry and the Central Government should inquire into the question how a lawfully established Government could indulge in this lawlessness among the people. This is the way the West Bengal Government is now indulging in and inciting lawlessness in the state and in that particular State. I want to bring it to the attention of the Central Government that it is unlawful, that it is really very strange that the Government should act in such irresponsible fashion. I am placing the directive of Home secretary on the Table of the Houses.**

MR.SPEAKER: Not like that. You have to follow the rules Shri Saifuddin Choudhary.

(Interruptions)

MR. SPEAKER: Please sit down, I have called Shri Saifuddin Cheudhary now.

SHRI SOMNATH CHATTERJEE: This is their internal fight. The INTUC joined the strike. He is against them. He is against Subroto Muknerjee's group. He belongs to Siddardha Roy's group. He is hoping to be the Law Minister (Interruptions)

^{*}Not recorded.

^{**}As the speaker subsequently did not accord the necessary permission the paper/document was not treated as laid on the Table.

DR. DEBI PROSAD PAL: I am not concerned with any political party or any trade union organisation. (Interruptions)*

MR. SPEAKER: He is not going on record.

SHRI SOMNATH CHATTERJE: He has always appeared against the labour. That is his record, a most anti-iabour person. He has never appeared for any worker always appeared against them (Interruptions)

MR. SPEAKER: Mr. Debi Prosad Pal. now, please sit down, I am allowing one Member after the other to speak. Please take the chance and make beautiful statements. Do not guarrel between yourselves.

SHRI SAIFUDDIN CHOUDHARY (Katwa): I wanted take my chance to make a mention of one important issue, but as a very frivolous issued has been made, in relation to West Bengal, that the Home Secretary issued a directive to organise the Bandh by the workers. I totally ignore it and say that this is a fabricated statement made by the hon. Member. (Interruptions)

This is intended to malign the spontaneous Bandh that had the support of the hundreds and thousands of workers and the people of West Bengal and all parts of the country. I must make it clear that in West Bengal we do not require a circular like this to organise the workers to demonstrate their opposition to the anti-people and anti-worker policies.

Sir, the matter that I wanted to raise is this. Hundreds of cultural activists and intellectuals are organising a human chain around Parliament voicing their concern against the rising trends of communalism in the country. While some intellectuals of our country are inclined to traverse backwards into the History, these intellectuais have demonstrated a brilliant example of their concern for the country, for the unity of the country. We must record our appreciation and the Government must take note that the intellectuals of our country are growingly concerning themselves about this menace and they desire the State to curb the growth of communalism in the country.

SHRI RAM VILAS PASWAN: I also support him (Interruptions)

SHRI INDER JIT(Darjeeling): Mr. Speaker, Sir, the hon. Member, Dr. Debi Prosad Pal, has presented to you a copy of the radiogram.(Interruptions)

MR. SPEAKER: Inder Jitji, there are rules to be followed for laying the papers on the Table of the House.

SHRI INDERJIT: It is not frivolous. It is a serious matter. The radiogram has a specific direction that all factories must be closed(Interruptions)

SHRI P.M. SAYEED (Lakshadweep): Sir. the ex-Chief Minister of Jammu and Kashmir and a national leader, Dr. Faroog Abdullah was attacked by the activists of Akila Bharatia Vidvarti Parishad and Vishwa Hindu Parishad...(Interruptions)

MR. SPEAKER: One hon, Member is shouting.

I warn him

SHRI P.M. SAYEED: Sir. this news has been reported in Free Press, Chautha Sansar, Indore Samachar and Lokswami. In all these papers, it has been reported that he was gheraoed at the entrance of the Indore Press Club and his car's window, panes. were smashed. It was a conspiracy on his

^{**}Not recorded.